NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/159/ (IB)/2017

NAME OF THE PETITIONER(S)

: ARTI N. WADHWA

NAME OF THE RESPONDENT(S)

: RAREFIELD ENG PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S.C. VISHWANTH

Mr Malaninghi Volungatuman St. C. Clark of S. PREMRAJ ICUMAR Counselfor Rescondent S. G. M.7

ORDER

Counsels for both the parties are present. Corporate Debtor prayed for time for filing schedule of payment and to bring DD. At request, time is enlarged with the condition that last and final opportunity is given for filing schedule of payment and giving one DD in order to show the bona-fide failing which the matter shall be taken up for final hearing. Put up on 27.11.2017 at 10.30 A.M.

- Sd-

MEMBER (TECHNICAL)

ghk

- sel -

MEMBER (JUDICIAL)